

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2809
ANSWERED ON:11.12.2012
PRICE OF PACKAGED GOODS
Sugavanam Shri E.G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has implemented new packaging norms;
- (b) if so, the details thereof,
- (c) whether the Fast Moving Consumer Goods (FMCG) companies have effected steep hike in the prices of consumer goods consequent upon the implementation of the scheme;
- (d) if so, whether the Government has taken any steps to check the steep hike in consumer goods and to assuage the burden on the consumers from the steep hike; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a)&(b): Yes madam. Government has amended the Legal Metrology(Packaged Commodities) Rules. 2011 to ensure that 19 commodities of daily use (as mentioned in the Second Schedule of the said Rules) will now be manufactured and sold in standard pack-sizes only
- (c): No madam, there is no such report.
- (d) & (e): Not applicable in view of (c) above.